

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:-4102- JK (LD) of 2026

DATED: - 01 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Finance Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court on India/ Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

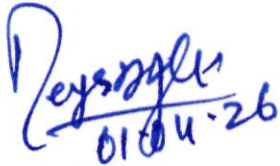
Commissioner/Secretary to the Government

Dated:- 01- 04 - 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Finance Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


01/04/26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 4102– JK (LD) of 2026 dated 01.04.2026.

S No.	Title of the case	OIC
1	M/s Bombay Kashmir Carriers Vs Union Territory of J&K & Ors. in W.P. (C.) No. 3347/2025.	Mr. Arvind Sawhney STO Circle "H" Jammu
2	Anamika Sharma and Others Versus Sh. Santosh D. Vaidya Commissioner/Secretary, Finance Department, Civil Secretariat, Jammu. in Contempt Petition No. 12/2025, O.A. No. 1303/2024.	Mr. Vinod Kumar Pandita, Under Secretary to Government Finance Department
3	Sanjay Dhar Versus U.T of J&K and Ors. in WP (C) no. 3752/2025	Mr. Kuldeep Kumar, CAO

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